

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 15
(IB)-1567(PB)/2018

IN THE MATTER OF:

M/s. National Products	...	Applicant/Petitioner
Vs		
M/s. Delhi Control Devices (P) Ltd.	...	Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016 CIRP

Order delivered on 02.07.2024

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Re-notified to 03.07.2024.

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(Kamal Sultanpuri)
Joint Registrar